

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram

1. **Dr. Pramod Deo, Chairperson**
2. **Shri R.Krishnamoorthy, Member**
3. **Shri S.Jayaraman, Member**

Petition No. 22/2009

In the matter of

Approval of under Regulations 12 and 13 of the CERC (Terms & Conditions of Tariff) Regulations, 2004, "Power to Remove difficulties and Power to Relax" for reimbursement of additional capital expenditure towards deployment of special security forces for Salakati and Bongaigaon sub-stations for the year 2007-08 in Eastern Region

And in the matter of

Power Grid Corporation of India Limited, Gurgaon		..Petitioner
Vs		
Bihar State Electricity Board, Patna & Others	...	Respondents

ORDER

The petitioner has filed this petition seeking reimbursement of additional expenditure incurred towards deployment of special security forces at Salakati and Bongaigaon sub-stations for the year 2007-08.

2. Admit.

3. The petitioner has already served copy of the petition on the respondents on 23.1.2009 through speed post. The respondents may file their replies by 25.2.2009, with a copy to the petitioner. Rejoinder, if any, may be filed by 13.3.2009.

4. List on 24.3.2009.

sd/-

**(S.JAYARAMAN)
MEMBER**

sd/-

**(KRISHNAMOORTHY)
MEMBER**

sd/-

**(DR.PRAMOD DEO)
CHAIRPERSON**

New Delhi dated the 5th February 2009